

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: OA 323/2002

Applicant(s) Smt. Madhuri Joshi

Respondent(s) UCI & Others

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>12.4.2004</u></p> <p>Mr. P.N. Jatti, Counsel for the applicant. Mr. B.N. Sandu, Counsel for the respondents.</p> <p>The learned counsel for the applicant submits that subsequent to the filing of this OA by the applicant, the applicant has been promoted and posted as HSG-I at Sub-Postmawter Udaipur SC vide order dated 06.10.2003 and she has already joined the new place of posting. In this view, the OA has become infructuous. The said order dated 06.10.2003 has been brought to our notice and the same is directed to be placed on record.</p> <p>In view of the submission of the learned counsel for the applicant, the OA stands dismissed as having become infructuous. No costs.</p> <p><i>(Signature)</i> (M.K. MIERA) MEMBER (A)</p> <p><i>(Signature)</i> (J.K. KAUSHIK) MEMBER (J)</p> <p>AHQ</p> <p><i>625/626 10/4/04 dt.</i></p>